

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1794 OF 2008

LAL BAHADUR & ORS. Appellant (s)

VERSUS

STATE(NCT OF DELHI) Respondent(s)

Date: 30/11/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. V.K. Sidharthan,Adv.

For Respondent(s) Mr. P.K. Dey,Adv. (Mentioned by)
Ms. Sadhna Sandhu,Adv.
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Six weeks' time is granted to file additional
documents. List thereafter.

[Madhu Bala]
Sr.PA

[Suman Wadhwa]
Court Master